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O.A. Nos. 360 of 2008

ORDER DATED 18th SEPTEMBER, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Heard Ms. Chitra Padhi, Ld. Counsel for the applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

2. In course of submission Ld. Counsel for the applicant expressed her desire to withdraw this Original Application, without prejudice to approach this Tribunal as and when required. It appears that the applicant is aggrieved to the effect that the inquiry officer may proceed against the applicant only on the opinion given by the Disciplinary Authority in the last portion of the imputation of the charges (Annexure-A/1).

3. In the above circumstances, permission for withdrawal of this Original Application is granted. The Original Application is dismissed as withdrawn.

K. Thankappan
MEMBER (J)